

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR NAMI STEEL PVT LTD OPERATING IN
STEEL INDUSTRY AT SANAND, AHMEDABAD

Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS							
1.	Name of the corporate debtor	Nami Steel Private Limited CIN: U27100GJ2012PTC071270 PAN: AAECN0653R					
2.	Address of the registered office	Reg. office: Survey No. 316-P, 317-P, 342-P & 343-P. Nano Ford Road, Opp. Chharodi Railway Station, Sanand, Ahmedabad, Gujarat – 382110.					
3.	URL of website	https://namisteel.com/					
4.	Details of place where majority of fixed assets are located	At the address mentioned in point no. 2					
5.	Installed capacity of main products/ service*	Sr. No.	Description	Melting induction	Melting cumulative with AOD*	Rolling	Bright bar
		Metric tonne per month					
		1	Installed	2400	3100	4500	200
		*AOD Melting (cumulative with Induction) can be achieved only in tandem with induction melting.					
6.	Quantity and value of main products/ services sold in last financial year ^{Note1}	As per provisional financial statements as on March 31, 2023: Sale of Job Work: 11,135,911 Kgs having sale value Rs. 64,245,206/- excluding GST Sale of products: 1. S.S. Billets: 571,545 Kgs having sale value Rs. 51,121,413/- excluding GST. 2. S.S. Rolled Flat: 557,895 Kgs having sale value Rs. 60,666,970/- excluding GST. 3. S. S. Rolled Round Bright Bars, S.S. Round Bar, S.S. Wire Rod: 9,85,050 Kgs having sale value Rs. 10,75,21,943/- excluding GST. 4. Others products: having sale value Rs. 1,23,21,080/- excluding GST.					
7.	Number of employees/ workmen ^{Note1}	As on Insolvency Commencement Date: Employee/workers: 122 Contract workers: 127					
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Physical address: Naman Midtown, B Wing, 1106, 11 th Floor, Behind Kamgar Kala Kendra, Senapati Bapat Marg, Elphinstone West, Mumbai City, Maharashtra, 400013 Email Id: cirnamisteel@gmail.com Detailed Invitation for submission of EOI inter-alia comprising eligibility criteria and other requisite details will be available at https://namisteel.com/ .					
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	As mentioned in point no. 8 above					
10.	Last date for receipt of expression of interest	July 10, 2023					
11.	Date of issue of provisional list of prospective resolution applicants	July 20, 2023					
12.	Last date for submission of objections to provisional list	July 25, 2023					
13.	Process email id to submit EOI	Process specific email id: cirnamisteel@gmail.com					

Notes:

- The plant is given on business conducting agreement to a party for operations from January 12, 2023 and the employees are engaged by the business conducting party in their operations.

2. The Resolution Professional ("RP") on the instructions of the Committee of Creditors ("COC") shall have discretion to change the criteria for the EOI at any point of time.
3. The RP / COC reserves the right to cancel or modify the process / application without assigning any reason and without any liability whatsoever.
4. Detailed invitation for expression of interest specifying eligibility criteria, ineligibility norms under section 29A of Code, last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process etc. is available at the Physical address provided in sr. no. 8 above and can also be requested through email on cirnamisteel@gmail.com and is hosted on the website of the Corporate Debtor at <https://namisteel.com/>
5. The timeline is subject to any modification by CoC and extension/exclusion of CIRP period by Adjudicating Authority on application by RP on approval of CoC, if any.



Sd/-

Mr. Udayraj Patwardhan

IP Registration No.: IBBI/PA-001/IP-P00024/2016-17/10057

**Authorisation for assignment no. - AA1/10057/02/020124/105347
(valid till January 02, 2024)**

Registered Address of the Resolution Professional:

Naman Midtown, B Wing, 1106, 11th Floor, Behind Kamgar Kala Kendra,
Senapati Bapat Marg, Elphinstone West, Mumbai City, Maharashtra, 400013

Resolution Professional For Nami Steel Pvt. Ltd

Date: June 19, 2023

Place: Pune

RHI MAGNESITA INDIA LTD
301, Tower B, Emmar Digital Greens, Golf Course Road Extension, Sector 61 Gurugram, Haryana 122102
NOTICE is hereby given that the certificate for 2000 Equity Shares certificate No.00001505 bearing Distinctive No.676315 to 6765156 wide folio No. S4248 of RHI MAGNESITA INDIA LTD...

PUBLIC NOTICE
Notice is hereby given that under the instructions of my client, I am investigating the title of PRANAV CONSTRUCTIONS PVT. LTD., a Company duly incorporated under the Companies Act, 1956 and validly existing under the provisions of Companies Act, 2013...

PUBLIC NOTICE
NOTICE is hereby given that the Original Agreement dated 21st June, 1982 between New Everest Builders and Mukarram H. Attari through his Guardian H. A. Attari and Miss Fazliah Attari in respect of acquisition of Flat No. 604 on the Sixth Floor in the "E" Wing of VEENA BEENA Apartments situated at Archarya Dhonde Marg, Sewri West, Mumbai 400015 is lost/missing...

NOTICE
NOTICE is hereby given that the Four Certificates for 1134 Equity Shares of FV Rs. 2/- each of Larsen & Toubro Ltd. Standing in the name of Anaheta Keki Danuwalla now known as Anaheta Arshish Kapadia have been lost or mislaid and the undersigned have applied to the Company to issue duplicate Certificates for the said shares...

PUBLIC NOTICE
NOTICE is hereby given on behalf of my clients that I am investigating the title of Mr. Bhoomal U. Chowdhia & Mrs. Pushpa Bhoomal Chowdhia to the premises bearing Flat No. D-602 in Shree Darshan Co-op Hsg Soc Ltd and five fully paid up shares of Rs. 50/- each bearing distinctive Nos. 371 to 375 (both inclusive) under share certificate No. 075...

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RELEVANT PARTICULARS
1. Name of the corporate debtor: Nami Steel Private Limited

THE SCHEDULE ABOVE REFERRED TO:
Land bearing Plot No. 11, Survey No. 30 (Pt.), 31 (Pt.), 32 (Pt.), and 69 (Pt.), corresponding C.T.S No. 421-A measuring 446.60 sq. mtrs. or thereabouts of Village Valnai, Taluka - Borivli in the Registration and Sub-District of Mumbai Suburban under P/North ward together with a building standing there known as "Orlem Luciana" consisting of 16 (Sixteen) flats and 2 (Two) shops and a pump room, all lying and being situated at J. B. Colony, Sunder Lane, Orlem, Malad (West), Mumbai 400064, being bounded as on East: C.T.S No. 423, on West: C.T.S No. 419, on North: means of road, on South: C.T.S No. 422.

SANIY REGO ADVOCATE HIGH COURT, Home Coming, 47, Waroda Road, Bandra (West), Mumbai 400050
PUBLIC NOTICE
Adv. Suniti Anil Mane
IN THE COURT OF 4TH JOINT CIVIL JUDGE, SENIOR DIVISION AND ADDL. C.J.M. THANE

IN THE DEBT'S RECOVERY TRIBUNAL NO.2 MTNL BHAVAN, 3RD FLOOR STRAND ROAD, APOLLO BANDAR, COLABA MARKET, COLABA, MUMBAI - 400 005.
ORIGINAL APPLICATION NO. 371 OF 2021
Summons under Sub Section (4) of Section of the Act, read with Sub-rule (2A) of rule 5 of the Debt Recovery Tribunal (Procedure) Rules, 1993.

Public Notice
This is to notify that our client Mrs. Usha Kanwal Sharma who represents to be the owner of Flat No. 1 & 2 and Garage on the Ground floor, units 45-49 sq. mtrs. (Built up area) 14 sq. mtrs. (Built up area) along with 10 right of plot no. 40A of the Society known as the Society of Mrs. Usha Kanwal Sharma, situated at Village Chembur, Tal. Kurla, Dist. Mumbai.

KESAR TERMINALS & INFRASTRUCTURE LIMITED
Regd. Office: Oriental House, 7 Jambhaji Tala Road, Churchgate, Mumbai 400 020.
Email: headoffice@kesarinfra.com, Website: www.kesarinfra.com
Phone: (+91-22) 22342396/ 22851737 Fax: (+91-22) 22876182, CIN: L45203MH2006PLC178061

NOTICE
TRANSFER OF EQUITY SHARES TO INVESTOR EDUCATION AND PROTECTION FUND (IEPF) AUTHORITY
NOTICE is hereby given that pursuant to the provisions of section 124(5) of the Companies Act, 2013 ("the Act") read with the Investor Education and Protection Fund (IEPF) Authority (Accounting, Audit, Transfer and Refund) Rules, 2016 ("the Rules"), as amended, the final dividend for the financial year 2015-16, which remained unclaimed for the period of seven years will be credited to IEPF on 19th October, 2023. The corresponding shares on which dividend remained unclaimed for seven consecutive years will also be transferred as per procedure set out in the Rules.

SEAL By order Sr. Clerk Superintendent (Judicial Branch) Civil Judge (J.D.), Thane
PUBLIC NOTICE
Adv. Suniti Anil Mane
IN THE COURT OF 4TH JOINT CIVIL JUDGE, SENIOR DIVISION AND ADDL. C.J.M. THANE
R.C.S. No. 508 of 2022
Smt. Gulisha Mehrood Hasan Ansari
Age: 42 years, Occupation: Teaching having address at 401, Huttown Gardens, Redwood Phase-2, Building No. 11, Mira Road (East), Thane-401 107. Mobile No-9867289777
Email ID: ansanjulishah@gmail.com

SEAL
NAME AND ADDRESS OF ALL THE DEFENDANTS.
1. DHANRAJ FOOD PRODUCT - PARTNERSHIP FIRM
GALANGO BHARAT COAL COMPOUND, KALEMARG, KURLA (WEST), MUMBAI-400061. ALSO AT: SALE OFFICE AT F-80, 1st FLOOR, KOHINOOR CITY MALL, VIDYA VIHAR, KURLA (WEST), MUMBAI-400070.
ALSO AT: CORPORATE OFFICE AT GALA NO. 113, 1st FLOOR, BUILDING NOB -14, SURVEY NO.295, VILLAGE DWALI, BHIVANDI, THANE, MAHARASHTRA-421202

Public Notice
This is to notify that our client Mrs. Usha Kanwal Sharma who represents to be the owner of Flat No. 1 & 2 and Garage on the Ground floor, units 45-49 sq. mtrs. (Built up area) 14 sq. mtrs. (Built up area) along with 10 right of plot no. 40A of the Society known as the Society of Mrs. Usha Kanwal Sharma, situated at Village Chembur, Tal. Kurla, Dist. Mumbai.

MUMBAI BUILDING REPAIRS AND RECONSTRUCTION BOARD (Unit of MHADA)
TENDER NOTICE
The Executive Engineer C-2 Division of Mumbai Building Repairs and Reconstruction Board invite sealed tenders in B-1 forms (Percentage Rates) from eligible contractors who are registered with MHADA/M.C.G.M./CIDCO/PWD/CPWD/MJP/MIDC/BPT/MES/Indian Railway or any Govt./Semi Govt. organization of appropriate Classes as shown in column No.10 for repair works of Cessed building with under.

ICICI Home Finance
Corporate Office: ICICI Home Finance Company Limited ICICI HFC Tower, Andheri - Kurla Road, Andheri (East), Mumbai - 400059, India
Branch Office: 2nd Floor, Pratik Arcade, Opposite to Vidya Bhavan, Bytco Point, Nashik Road, Nashik-422101
[See proviso to rule 6(i)]
Notice for sale of immovable assets
E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 6 (b) of the Security Interest (Enforcement) Rules, 2002.

Regional Office Thane
Dosti Pinnacle, Plot No 104 & 105, 1st Floor, Road No 22, Above New Passport Office Wagle Industrial Estate Thane West 400604. Email: recoveryrothane@canarabank.com
SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES
E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 6 (b) of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the constructive/physical possession of which has been taken by the Authorized Officer of the Bank/ Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on the date as mentioned in the table herein below, for recovery of its dues due to the Bank/ Secured Creditor from the respective borrower (s) and guarantor(s). The reserve price and the earnest money deposit will be as mentioned in the table below against the respective properties.

BRIHANMUMBAI MAHANAGARPALIKA
QUOTATION NOTICE
The Asst. Municipal Commissioner of R/South ward invites sealed quotations for Installation of Advertisement board, Direction Board, Informatory Board for Various HBT Polyclinics in Kandivli (East) & (West) in R/South Ward. The quotation shall be addressed to the Assistant Municipal Commissioner R/South Ward and super scribed as Quotation for "Installation of Advertisement board, Direction Board, Informatory Board for Various HBT Polyclinics in Kandivli (East) & (West) in R/South Ward".

